

In the High Court of Judicature, Bombay.

Monday, the 6<sup>th</sup> day of February 1865.

SPECIAL APPEAL No. 922 OF 1864

Bhanu Apaji of the  
Satara District

Appellant

(Original Plaintiff)

versus

Sudu Bai Waiji and  
Auribai Bapooji and Anaji  
Bai Kooseji of the Satara  
District

Respondent

(Original Defendants)

Rs. 21-12-0

The claim in the Original Suit was to recover possession of  
some Govt. land.

In Appeal No. 188 of 1864 the Judge  
of the District of Satara at Solapur reversed  
the Decree of the Dist. Magistrate who had awarded the claim.

A Special Appeal was preferred in the High Court on the grounds that (1) The Plaintiff  
former occupant appearing in evidence,  
and even admitted by the Defendants  
the District Judge was wrong in disallowing

Plaintiff

Plaintiffs claim altogether, when the Defendants themselves were willing to give up to the Plaintiff the land claimed by him on payment by him of a certain sum of money alleged by them to have been spent on the said land. That (2) The District Judge was wrong in not deciding how much money had been spent by the said Defendants and whether they were entitled to recover the same from the Plaintiff or not.

The Court confirms the decree of the District Judge.

Costs on Special Appellant.

R. Couch

H. Newton

J. M. Mason

MEMORANDUM OF COSTS incurred in Special Appeal No. 923

of 186 *H* against the decision of the *Judge* of the District of *Satara* and disposed of on the 6 February 1865 by *confirming the same with costs.*

BY THE APPELLANT—

IN THE DISTRICT.

In the <i>Mousiffi Court</i> .....	7	4	5	✓		
In the <i>Judges Court</i> .....	1	10	5	✓		
			8	14	10	✓

IN THIS COURT.

Stamp for Memorandum of Special Appeal .....	2	"	"	✓			
Stamps for copies of Decree and Judgment .....	3	"	"	✓			
Stamp for Vukalutnama .....	2	"	"	✓			
Stamp of an application to enter the name of the Appellant's heir .....	0	0	0				
Batta for Process and Postage .....	1	10	"	✓			
Sectioner's Fee .....	2	3	"	✓			
Vukeel's Fee .....	"	10	5	✓			
			11	7	5	✓	
			Rupees....	20	6	3	✓

BY THE RESPONDENT—

IN THE DISTRICT.

In the <i>Mousiffi Court (including V.S.)</i> .....	3	10	5	✓		
In the <i>Judges Court</i> .....	4	10	5	✓		
			8	4	10	✓

IN THIS COURT.

Stamp for <i>two</i> Vukalutnama .....	4	"	"	✓				
Vukeel's Fee .....	"	10	5	✓				
			12	15	3	5	✓	
			Rupees....	12	15	3	5	✓



*W. Russ*  
*R. West*  
 Sealer Registrar  
 The 6<sup>th</sup> day of February 1865.